

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH SITTING AT NEW DELHI
ORIGINAL APPLICATION NO. 164 OF 2025

IN THE MATTER OF:

HARYALI WELFARE SOCIETY

.... APPLICANT

VERSUS

M/S. FLIPKART LOGISTICS PRIVATE LIMITED

AND ORS.

.... RESPONDENTS

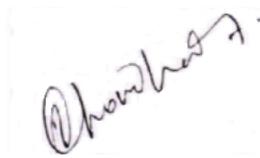
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proof of service

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THROUGH

RITWICK DUTTA

RAHUL CHOUDHARY

KAUSTAV DHAR**ADVOCATES**

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH SITTING AT NEW DELHI
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HARYALI WELFARE SOCIETY

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**REJOINDER TO THE REPLY AFFIDAVIT DATED 19.08.2025 FILED BY
RESPONDENT NO. 5, CENTRAL POLLUTION CONTROL BOARD
(CPCB)**

1. The above-mentioned Original Application was filed under Sections 14 and 15 read with Section 20 of the National Green Tribunal Act, 2010 raising a 'substantial question relating to the environment' as defined under Section 2(m) of the Act, regarding the persistent illegal sale and distribution of polystyrene and expanded polystyrene (thermocol) commodities (also known as 'Styrofoam') by several E-Commerce companies across India namely Amazon, Flipkart, Indiamart, and Snapdeal in complete violation of Rule 4(2) of the Plastic Waste Management Rules, 2016. That Rule 4(2) of the PWM Rules, 2016 categorically prohibits/bans the manufacture, import, stocking, distribution, sale and use of various single use plastic items including polystyrene and expanded polystyrene (thermocol) commodities across the country from 1st July, 2022. However, despite the legal mandate, polystyrene and expanded polystyrene (thermocol) products—such as plates, cups, bowls, cutlery, sheets, balls, cut-outs, shapes, and beads continue to be sold and distributed illegally across India by various E-Commerce platforms, including Amazon, Flipkart, Indiamart and Acevector Ltd. (formerly known as Snapdeal) enable the sale and distribution of these items, which are widely used for arts and crafts,

decorations, and for various celebratory purposes during festivals like Ganesh Chaturthi, Durga Puja, Dussehra, Kali Puja, Chhath Puja, and Christmas for pandal decorations as well as for birthdays and weddings and also for home decorations.

2. That the present Rejoinder is being filed in response to the Reply Affidavit dated 19.08.2025 filed by Respondent No. 5, Central Pollution Control Board (CPCB). The Applicant herein submits that nothing should be assumed to be admitted for want of specific traverse and all averments in the Reply Affidavit should be assumed to be denied unless specifically admitted or part of the record. The Applicant reiterates all the facts and submissions made in the Original Application to be true and correct and the same may be read as part of the instant Rejoinder and are not all being repeated for the sake of brevity.

PARA-WISE REPLY:

3. That the contents of Para No. 1 and 2 of the Reply Affidavit dated 19.08.2025 require no response as these are factual averments relating to the filing of the case.
4. That the contents of Para No. 3 and 4 of the Reply Affidavit dated 19.08.2025 require no response as these are factual averments relating to the functions of CPCB and SPCB.
5. That the contents of Para No. 5 of the Reply Affidavit dated 19.08.2025 require no response as these are factual averments relating to the filing of the case.
6. That the contents of Para No. 6 & 7 of the Reply Affidavit dated 19.08.2025 require no response.
7. That the contents of Para No. 8 of the Reply Affidavit dated 19.08.2025 require no response as these are averments relating to the responsibilities of the CPCB and SPCB under Rule 12 of the PWM Rules, 2016 which categorically states that the State Pollution Control Board

and Pollution Control Committee in respect of a Union territory shall be the authority for enforcement of the provisions of the PWM Rules.

8. That the contents of Para No. 9 of the Reply Affidavit dated 19.08.2025 require no response as these are averments relating to Rule 4(2) of PWM Rules, 2016 which categorically bans the manufacture, import, stocking, distribution, sale and use of various single use plastic items including polystyrene and expanded polystyrene (thermocol) commodities across the country from 1st July, 2022.
9. That the contents of Para No. 10 of the Reply Affidavit dated 13.08.2025 are denied except which are matter of record. The Respondent No. 5 herein submits the Action Taken by them to ban the SUP and hence refers to the Comprehensive Action Plan prepared by the CPCB. In this regards, the Applicant herein submits that Serial No. 3, of the Action Plan titles "Stopping the Sale of Banned SUP Items" wherein specifically, Serial No. 3.11 states that all leading e-commerce companies shall stop selling SUPs within a specified timeline. This directive was to be closely monitored by the CPCB. However, despite the given specified deadline, many leading e-commerce companies continue to sell banned SUP items, such as polystyrene and expanded polystyrene (thermocol) products, across India, in clear violation of the directive.
10. That the Respondent No. 5 further in Para Nos. 10(i), (ii) and (iii) categorically submits the action taken by them with regard to the issuance of Notifications and show cause notices u/s 5 of the Environment Protection Act, 1986. However, despite all the Notifications and Show Cause Notices issued by the Respondent No. 5 as well as the ban in existence, the illegality still persists. The Applicant herein submits that as of 09.11.2025, upon visiting the Respondent's online portal, it was clearly observed that thermocol (Styrofoam) beads, balls, and various other decorative craft items continue to be listed and available for purchase despite the prevailing ban. Furthermore, upon clicking the "Buy Now" option, the website allows placement of orders for these

prohibited items. This unequivocally demonstrates that the banned products remain accessible for sale, thereby establishing the continued illegal stocking, distribution, and sale of Styrofoam-based commodities in violation of the ban. It is crucial to note that the Respondent No. 1, 2, 3 and 4 who are e-commerce marketplace are still facilitating the sale of such banned Styrofoam commodities. That even after the filing of the present Application, none of the E-Commerce Companies have made any effort to comply with the law and that the Central Pollution Control Board has miserably failed to take any action in this regard:

<u>E-Commerce Company</u>	<u>Items Available</u>
Flipkart	On visiting the website on 12.11.2025, the Applicant found that thermocol beads, balls, and various other decorative items for crafts were being sold, despite the existing ban.
Amazon	On visiting the website on 12.11.2025, the Applicant found that thermocol beads, balls, and various other decorative items for crafts were being sold, despite the existing ban.
Indiamart	On visiting the website on 12.11.2025, the Applicant found that thermocol beads, balls, plates, glasses, bowls and other cutleries were being sold, despite the existing ban.
Snapdeal	On visiting the website on 12.11.2025, the Applicant found that thermocol beads, balls, and various other decorative items for crafts were being sold, despite the existing ban.

Copy of the screenshots taken by the Applicant on 12.11.2025 clearly shows that till date all the banned Styrofoam commodities are still sold in E-Commerce Marketplace are annexed as **ANNEXURE A/1.**

11. That the Respondent No. 5 further states that Flipkart, Amazon and Snapdeal are e-commerce marketplace and does not manufacture or sale Styrofoam commodities. The Applicants herein submit that

arguendo, the Respondent No. 4 is not manufacturing, importing, stocking, distributing and selling illegal and banned items, but they are listing, showcasing, and facilitating the sale of the Styrofoam commodities which are banned. The Applicant herein submits that the following are the specific legal provisions which make it illegal for e-commerce platforms to sell or facilitate the sale of banned items:

a) Section 79(3)(b) of the Information Technology Act,

2000 – It is to be noted that if an intermediary i.e., the e-commerce platform comes to know either directly or through a notice from the Government or its agency, that something on its platform is being used for illegal activity, then the intermediary must quickly remove or block access to that material. That in the present case, despite being aware of the ban of Styrofoam commodities from 1st July, 2022 and despite receiving notices from the CPCB as well as the Punjab Pollution Control Board u/s 5 of the Environment Protection Act, the Respondent No. 4 till date continues to list, showcase, and facilitate the sale of the Styrofoam as evident from the screenshot dated 09.11.2025 despite the ban. The relevant extracts are hereby reproduced:

"3(b) upon receiving actual knowledge, or on being notified by the appropriate Government or its agency that any information, data or communication link residing in or connected to a computer resource controlled by the intermediary is being used to commit the unlawful act, the intermediary fails to expeditiously remove or disable access to that material on that resource without vitiating the evidence in any manner".

b) Rule 3(1)(d) of the Information Technology

(Intermediary Guidelines and Digital Media Ethics Code)

Rules, 2021: It is submitted that if an intermediary is notified by the Government or its agency that some information on its

platform is unlawful, then it must not host, store, or share that information. The relevant extracts are hereby reproduced:

"3(1)(d) an intermediary, on whose computer resource the information is stored, hosted or published, upon receiving actual knowledge in the form of an order by a court of competent jurisdiction or on being notified by the Appropriate Government or its agency under clause (b) of sub-section (3) of section 79 of the Act, shall not host, store or publish any unlawful information, which is prohibited under any law for the time being in force in relation to the interest of the sovereignty and integrity of India; security of the State; friendly relations with foreign States; public order; decency or morality; in relation to contempt of court; defamation; incitement to an offence relating to the above, or any information which is prohibited under any law for the time being in force"

c) Section 4(3) of the Consumer Protection (E-Commerce)

Rules, 2020: It is submitted that every e-commerce entity must ensure that goods offered for sale are not prohibited for sale under any law in force and hence shall not adopt any unfair trade practices by selling banned illegal items:

"4(3) No e-commerce entity shall adopt any unfair trade practice, whether in the course of business on its platform or otherwise"

12. That the contents of Paragraph No. 11 of the Reply Affidavit dated 19.08.2025 are denied except which are matter of record. In this regard, the Applicant herein reiterate the submissions made in Para No. 10 and 11 of the present Rejoinder and the same is nor repeated for the sake of brevity.

13. That the contents of Para No. 12 of the Reply Affidavit dated 19.08.2025 require no response.

14. That the contents of Paragraph No. 13 of the Reply Affidavit dated 19.08.2025 are denied except which are matter of record. The

Respondent No. 5 here submits that they have prepared Standard Operating Procedure (SOP) with the prime objective to break the supply chain of SUP items and issued directions from time to time to all SPCBs/PCCs for joint inspections with State Urban Development Departments (UDDs). The Applicant in this regards submit that despite the Standard Operating Procedure and the Comprehensive Action Plan in place, there has been absolutely no compliance till date and the same is evident from the screenshots taken on 12.11.2025 which categorically shows the all the alleged E-Commerce Companies are selling, stocking, distributing the Styrofoam commodities despite the ban in place since 2022.

15. That the contents of Paragraph No. 14, 15 and 16 of the Reply Affidavit dated 19.08.2025 are denied except which are matter of record. In this regard, the Applicant herein reiterate the submissions made in Para No. 10 and 11 of the present Rejoinder and the same is nor repeated for the sake of brevity.

16. That the contents of Paragraph No. 17 of the Reply Affidavit dated 19.08.2025 requires no response.

17. That the contents of Paragraph No. 18 and 19 of the Reply Affidavit dated 19.08.2025 are denied except which are matter of record. In this regard, the Applicant herein reiterate the submissions made in Para No. 10 and 11 of the present Rejoinder and the same is nor repeated for the sake of brevity.

18. That the contents of Paragraph No. 20 of the Reply Affidavit dated 19.08.2025 are denied in its entirety. The facts and submissions made by the Applicant in the Para No. 10 and 11 of the present Rejoinder clearly shows that the violation still persistent and the CPCB has miserably failed to take any comprehensive action in this regard and has failed in its duty, and hence the Hon'ble Tribunal shall be pleased enough to allow the prayers of the Original Application.

19. That the contents of Paragraph No. 21 of the Reply Affidavit dated 19.08.2025 requires no response.

20. Thus, in the light of the above facts, circumstances and submissions, the Hon'ble Tribunal shall be pleased enough to allow the prayers of the Original Application.

21. Pass any other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the instant case.

APPLICANT

THROUGH

RITWICK DUTTA

RAHUL CHOUDHARY

**KAUSTAV DHAR
ADVOCATES**

COUNSELS FOR THE APPLICANT
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New Delhi – 110048
Mobile: +91 9312407881
Email: litigation@dclawchambers.com

Dated:- 13.11.2025

VERIFICATION

Verified by I, Vivek Kamboj, aged about 52 years, S/O Y. P. Kamboj, R/O C-579, Sushant Lok-I, Gurugram, Haryana, that the contents of Paragraphs 1 to 21 are true to my personal knowledge and that I have not suppressed any material fact.

APPLICANT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH SITTING AT NEW DELHI
ORIGINAL APPLICATION NO. 164 OF 2025**

IN THE MATTER OF:

Haryali Welfare Society

.... Applicant

Versus

M/s. Flipkart Logistics Private Limited and Ors.

.... Respondents

AFFIDAVIT

I, Vivek Kamboj, aged about 52 years, S/O Y. P. Kamboj, R/O C-579, Sushant Lok-I, Gurugram, Haryana, presently at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the Applicant in the above titled Original Application, and hence well conversant with the facts and circumstances described in the present case and as such competent to swear this Affidavit.
2. That the contents of the accompanying Rejoinder are true and correct and nothing material has been concealed therefrom.

**I, IDENTIFIED THE
DEPONENT WHO HAS
SIGNED IN MY PRESENCE**

DEPONENT

VERIFICATION

Verified on this 13th day of November, 2025 that the contents of the present Affidavit are true and correct to my knowledge and belief and nothing material is concealed therefrom.

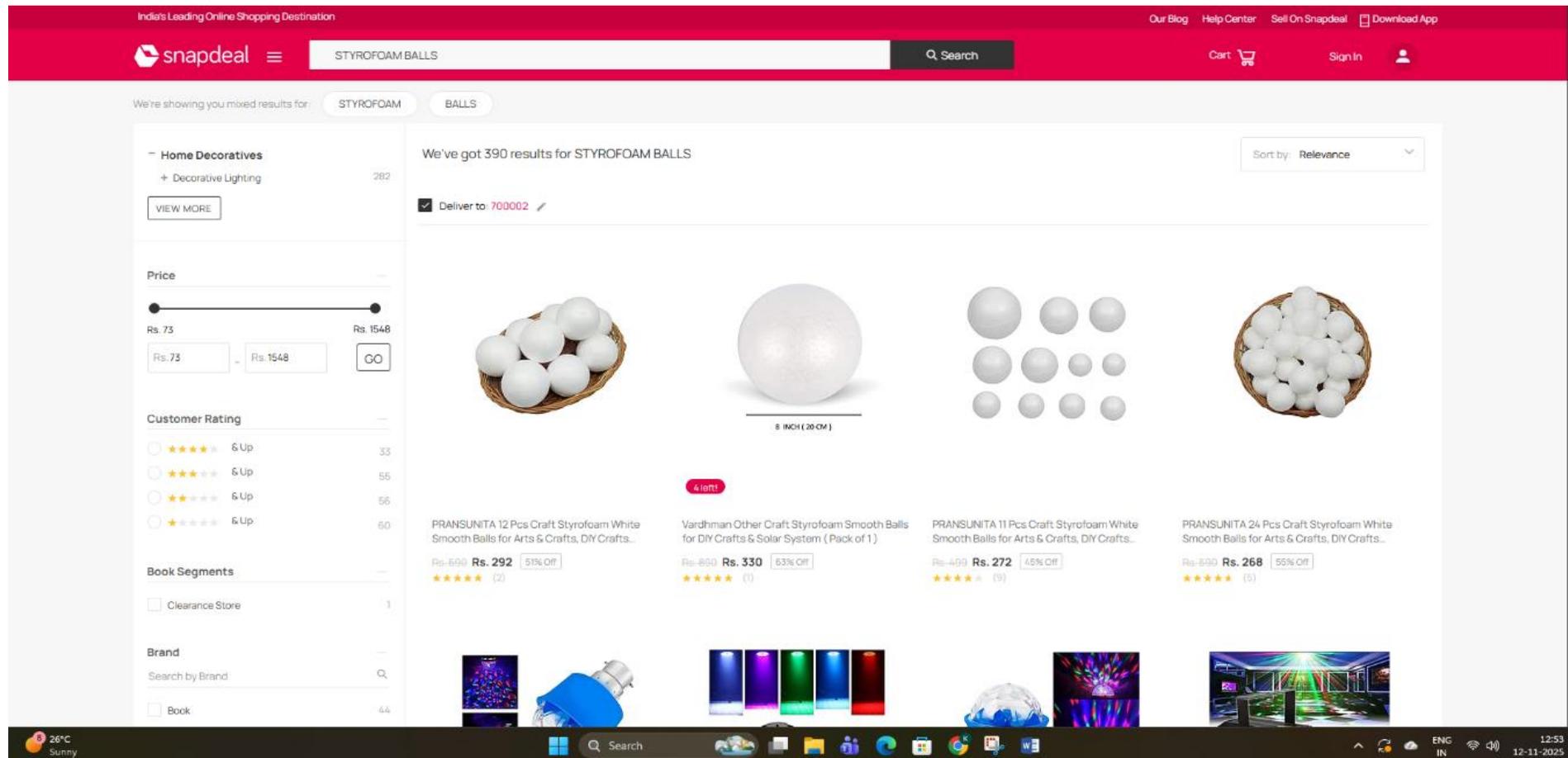


ATTESTED

NOTARY PUBLIC

DEPONENT

COPY OF THE SCREENSHOT TAKEN BY THE APPLICANT ON 12.11.2025 SHOWING THE ILLEGAL STOCKING, DISTRIBUTION AND SALE OF STYROFOAM COMMODITIES:



India's Leading Online Shopping Destination

Our Blog | Help Center | Sell On Snapdeal | Download App

Search products & brands

Search

Cart | Sign In

Home / Stationery & School Supplies / Art & Craft Supplies / Art Craft Accessories / Vardhman Other 24 Pcs Craft Styrofoam White Smooth Balls for DIY Crafts (Pack of 1)

Vardhman Other 24 Pcs Craft Styrofoam White Smooth Balls for DIY Crafts (Pack of 1)

★★★★ (3.3) 4 Ratings | [Have a question?](#)

MRP ~~Rs. 596~~ (Inclusive of all taxes)
Rs. 268 55% OFF

[ADD TO CART](#) [BUY NOW](#)

Delivery: Item is available at 700002. [Change](#)

- Delivery in 5-7 days. **Free**
- Cash on Delivery also available for this location.

7 Days Easy Returns: We assure easy return of purchased items within 7 days of delivery. [Know More >](#)

Item Details | Ratings & Reviews | Questions & Answers

Sold by
VARDHMAN FANCY STORE
★★★★ (4.0)
[View Store >](#)

Highlights

26°C Sunny

Search

ENG IN 12:54 12-11-2025

India's Leading Online Shopping Destination

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Search products & brands Search

Cart Sign In

Home > Search: THERMOCOLBALLS > PRANSUNITA 12 Pcs Craft Styrofoam White Smooth Balls for Arts & Crafts, DIY Crafts Making, Ornaments Decoration, School Projects, Solar System Models - Size - 6 cm (2.5 inch)



PRANSUNITA 12 Pcs Craft Styrofoam White Smooth Balls for Arts & Crafts, DIY Crafts Making, Ornaments Decoration, School Projects, Solar System Models - Size - 6 cm...

★★★★★ (5.0) 2 Ratings | [Have a question?](#)

MRP ~~Rs. 598~~ (Inclusive of all taxes)
Rs. 292 51% OFF

[ADD TO CART](#) [BUY NOW](#)

Delivery Item is available at 700002. [Change](#)

- Delivery in 5-7 days. **Free**
- Cash on Delivery also available for this location.

7 Days Easy Returns We assure easy return of purchased items within 7 days of delivery. [Know More >](#)

Item Details Ratings & Reviews Questions & Answers

Sold by VARDHMAN FANCY STORE
★★★★★ (4.0)

26°C Sunny Search 12:56 12-11-2025

Flipkart Explore Plus

Electronics TVs & Appliances Men Women Baby & Kids Home & Furniture Sports, Books & More Flights Offer Zone

Home > Toys and Games > Art and Craft > Art Craft Kit

Showing 1 - 40 of 766 results for "styrofoam balls" Show results for [thermocool balls](#) instead

Sort By [Relevance](#) Popularity Price -- Low to High Price -- High to Low Newest First

Filters

CATEGORIES

- < Toys and Games
- < Art and Craft
- Art Craft Kit

PRICE

Min to ₹5000+

Assured

BRAND

- First Click
- PRANSUNITA
- Vardhman
- ROYALSHOP
- Olympia
- Nabhya

CUSTOMER RATINGS

- 4★ & above
- 3★ & above
- 2★ & above
- 1★ & above

First Click Up to 15mm 2500 Pcs Approx. Art And Craft S...
3.8★ (29)
₹248 ₹500 50% off
Only 3 left

PRANSUNITA 11 Pcs Craft Styrofoam White Smooth Balls fo...
4.2★ (86) Assured
₹286 ₹590 51% off
Hot Deal

First Click 12 Pcs Art And Craft Styrofoam Bolls 2.5 In...
4.3★ (7) Assured
₹300 ₹599 49% off
Only few left

First Click 11 Pcs Art And Craft Styrofoam Bolls 1.5 In...
3.8★ (8)
₹299 ₹599 50% off
Only 5 left

First Click 12 Pcs Art And Craft Styrofoam Bolls 2.5 In...
4.3★ (7) Assured
₹300 ₹599 49% off
Only few left

First Click 11 Pcs Art And Craft Styrofoam Bolls 1.5 In...
3.8★ (8)
₹299 ₹599 50% off
Only 5 left

26°C Sunny 14:03 12-11-2025

Flipkart Explore Plus O thermocol balls

Login Become a Seller More Cart

Back to top

PRANSUNITA 12 Pcs Craft Styrofoam White Smooth Balls for...
Assured
₹299 ₹590 49% off
Only few left

First Click Craft Foam Balls 1.5 Inch 20 PCS Styrofoam ...
Assured
₹399 ₹999 60% off
Only 5 left

PRANSUNITA 8 Pcs Craft Styrofoam White Smooth Balls for...
₹280 ₹590 55% off
Only few left

PRANSUNITA 24 Pcs Craft Styrofoam White Smooth Balls fo...
3.1★ (8)
₹262 ₹590 55% off
Only few left

Vardhman 12 Smooth Foam Balls Size 6 cm for Arts & Craf...
4.2★ (25) Assured
₹260 ₹390 33% off
Only few left

First Click 24 Pcs Art And Craft Styrofoam Bolls 1.5 In...
4.3★ (8) Assured
₹264 ₹590 55% off
Only few left

Mshg Spherical Foam for Decoration ,School Project,Sola...
3.5★ (4) Assured
₹248 ₹590 58% off
Only few left

Vardhman Arts & Crafts Floral Wedding Decor Science Mod...
4.4★ (16) Assured
₹239 ₹390 38% off
Hot Deal

APC Sunny

Search

ENG IN 14:04 12-11-2025

brands

FIRST CLICK

Item Condition

New

Availability

Include Out of Stock

Seller

GLOWIST

BY TRUST

▼ See more

<p>Amazon Brand - Solimo High Density Beans Refill Pack Fillers for Bean Bag 2.5kg - White</p> <p>4.0 ★★★★★ (1.6K)</p> <p>600+ bought in past month</p> <p>Limited time deal</p> <p>₹1,099 (₹43.96/100 g) M.R.P: ₹4,499 (76% off)</p> <p>FREE delivery as soon as Wed, 19 Nov, 8 am - 5 pm</p> <p>See options</p>	<p>Casa Copenhagen Premium Virgin Grade Thermocol Balls Refill for Pillows, Sofa, Bean Bags, Soft Toys & Beans for Bean Bag Refill 1 Kg -...</p> <p>3.8 ★★★★★ (1.2K)</p> <p>200+ bought in past month</p> <p>₹399 M.R.P: ₹999 (60% off)</p> <p>Buy 2 items, get 2% off</p> <p>FREE delivery Wed, 19 Nov on ₹499 of items fulfilled by Amazon</p> <p>See options</p>	<p>Casa Copenhagen Premium Virgin Grade Thermocol Balls Refill for Pillows, Sofa, Bean Bags, Soft Toys & Beans for Bean Bag Refill 1 Kg -...</p> <p>3.7 ★★★★★ (25)</p> <p>₹399 M.R.P: ₹999 (60% off)</p> <p>Buy 2 items, get 2% off</p> <p>FREE delivery Wed, 19 Nov on ₹499 of items fulfilled by Amazon</p> <p>Add to cart</p>	<p>Bean Bag Filler 1 Kg Bean Bag Beans Refill Thermocol Balls Virgin EPS Beans, 1 Kg Beans</p> <p>4.2 ★★★★★ (6)</p> <p>Limited time deal</p> <p>₹664 (₹66.40/100 g) M.R.P: ₹999 (34% off)</p> <p>FREE delivery Thu, 27 Nov</p> <p>See options</p>
<p>(STYROFOAM Ball Mix -11PCS)</p> <p>4.8 ★★★★★ (9)</p> <p>50+ bought in past month</p> <p>₹225 M.R.P: ₹349 (36% off)</p> <p>Buy 2 items, get 10% off</p> <p>₹80 delivery Mon, 17 Nov</p> <p>Ages: 12 months and up</p> <p>Add to cart</p>	<p>Styrofoam Ball THERMACOL (THERMACOL Ball 1.5" -24)</p> <p>4.8 ★★★★★ (9)</p> <p>₹169 M.R.P: ₹349 (52% off)</p> <p>Buy 2 items, get 10% off</p> <p>₹80 delivery Mon, 17 Nov</p> <p>Ages: 12 months and up</p> <p>Add to cart</p>	<p>DIY Solar System kit 9 Balls (Sun + 8 Planets) Paint Yourself</p> <p>4.3 ★★★★★ (33)</p> <p>50+ bought in past month</p> <p>₹229 M.R.P: ₹399 (43% off)</p> <p>₹70 delivery Mon, 17 Nov</p> <p>Add to cart</p>	<p>Wanna Party Multicolor Pastel Craft Balls for DIY Art & Craft Projects/Gift/Cloth Items Packaging (12 Pouches)</p> <p>2.9 ★★★★★ (11)</p> <p>₹259 M.R.P: ₹548 (50% off)</p> <p>Buy 2 items, get 3% off</p> <p>FREE delivery Sat, 15 Nov</p> <p>Ages: 12 years and up</p> <p>Add to cart</p>
<p>Mollismons Bean Bag Chairs/Premium...</p> <p>₹3,999.00 ₹10,000.00</p> <p>prime</p> <p>Shop now</p>	<p>DIY Solar System kit 9 Balls (Sun + 8 Planets) Paint Yourself</p> <p>4.3 ★★★★★ (33)</p> <p>50+ bought in past month</p> <p>₹229 M.R.P: ₹399 (43% off)</p> <p>₹70 delivery Mon, 17 Nov</p> <p>Add to cart</p>	<p>New Multicolour Craft Balls for DIY Art & Craft Projects/Gift/Cloth Items Packaging (12 Pouches)</p> <p>2.9 ★★★★★ (11)</p> <p>₹259 M.R.P: ₹548 (50% off)</p> <p>Buy 2 items, get 3% off</p> <p>FREE delivery Sat, 15 Nov</p> <p>Ages: 12 years and up</p> <p>Add to cart</p>	<p>Beans Thermocol Balls Refill for Pillows, Sofa, Bean Bags High Density Beans Refill Pack 1 Kg Bean Filler</p> <p>5.0 ★★★★★ (1)</p> <p>See options</p> <p>No featured offers available</p> <p>₹799 (1 new offer)</p>

amazon.in Delivering to Kolkata 700014 Update location

thermocol balls

EN Hello, sign in Account & Lists Returns & Orders Cart

All Fresh MX Player Sell Bestsellers Today's Deals Mobiles New Releases Customer Service Prime Electronics Home & Kitchen Fashion Amazon Pay Books Computers Home Improvement Car & Motorbike Beauty & Personal Care Gift Cards

Toys & Games Brands Bestsellers Games Puzzles Soft Toys Dolls & Accessories Die-Cast & Toy Vehicles Learning & Education

Learning and fun with wooden toys Tantrums Coloured Sand Paper with Tray | Learning Fun Education Puzzle Learning Aid... ₹569.00 **prime** Shop now

Toys & Games > Learning & Education > Science

Styrofoam Ball THERMACOL (THERMACOL Ball 1.5" -24)
Brand: Generic
4.8 ★★★★★ 9 ratings

-52% ₹169
M.R.P.: ₹349

Inclusive of all taxes

Offers

- Cashback**
Upto ₹5.00 cashback as Amazon Pay Balance when you...
1 offer >
- Partner Offers**
Buy 2 or more and get 10% off on Qualifying Items o...
2 offers >
- Bank Offer**
Upto ₹1,000.00 discount on select Credit Cards
26 offers >

10 days Replacement Amazon Delivered Secure transaction

Quantity: 1

₹169.00

₹80 delivery **Monday, 17 November**. Order within 18 hrs 53 mins. [Details](#)

Delivering to Kolkata 700014 - Update location

In stock

Delivered by Amazon
Sold by **USHA FASHION CLUB**
Payment **Secure transaction**

Add to Cart
Buy Now

Add to Wish List

Click to see full view

Colour: **THERMACOL BALL 1.5" -24**

₹169.00 ₹349.00	₹225.00 ₹349.00	₹375.00 ₹349.00	₹325.00 ₹349.00	₹275.00 ₹349.00

PW

150- Experiments

26°C Sunny 14:06 12-11-2025

Indiamart Kolkata [Get Best Price](#) Exporters Sell Help Messages Sign In

Filters

Kolkata-based Suppliers

Size ▲

12 Inch
10 Inch
6 Inch
7 Inch
8 Inch
9 Inch

Thickness ▲

<70 GSM
80 GSM
90 GSM
100 GSM
120 GSM
150 GSM

Shape ▲

Round
Square
Rectangular

Business Type ▲

Manufacturer
Exporter
Wholesaler
Retailer

 <p>8 Inch Windsor Thermocol Disposable Plate</p> <p>₹ 230/Pack Contact Supplier</p> <p>Loknath Paper House Kolkata GST Email Mobile Member: 6 yrs 4.8 (6) View Mobile Number (4% Response Rate)</p>	 <p>12 Inch White Thermocol Plate</p> <p>₹ 0.45/Piece Contact Supplier</p> <p>Maa Raskhakali Enterprise Howrah GST Email Mobile Member: 7 yrs 2.8 (9) View Mobile Number (76% Response Rate)</p>	 <p>Thermocol Plate</p> <p>Ask Price Contact Supplier</p> <p>Ma Kali Bhandar Kolkata GST Email Mobile Member: 6 yrs 2 (1) View Mobile Number</p>	 <p>Thermocol Plate</p> <p>Ask Price Contact Supplier</p> <p>Damodar Jadavji Kolkata - Bara Bazar GST Email Mobile Member: 13 yrs 3.7 (3) View Mobile Number (41% Response Rate)</p>	 <p>Disposable Thermocol Plate</p> <p>Ask Price Contact Supplier</p> <p>B.B.Styro Extrusion Pvt. Ltd. Kolkata - Elgin GST Email Mobile Member: 17 yrs 5 (2) View Mobile Number (42% Response Rate)</p>
 <p>Thermocol Plate</p> <p>₹ 20/Pack Contact Supplier</p> <p>Gupta Brothers</p>	 <p>Plain 7 inch Round Plate</p> <p>₹ 2.4/Piece Contact Supplier</p> <p>Cosmos Eco Friends</p>	 <p>White Thermocol Disposable Thermacole Plate, Packaging Type: Packet</p> <p>₹ 2/Piece Contact Supplier</p> <p>R & R Traders</p>	 <p>3CP RECTANGLE CATERING</p> <p>₹ 4.4/Pack Contact Supplier</p> <p>Nera Global Inc</p>	

Feedback

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Price

Below ₹200
₹201 - ₹250
₹251 - ₹300
Above ₹301

₹ min ₹ max [Go](#)

Filters

Kolkata-based Suppliers

Diameter

2 mm
3 mm
4 mm
6 mm
8 mm
9 mm

Material

Normal EPS
Extruded Polystyrene
Thermofrost

Size

Small
Medium
Large
XL
XXL

 <p>Round Normal EPS Thermocol Bean Balls, For Insulation, Thickness: 15-20 mm</p> <p>₹ 170/Kg Contact Supplier</p> <p>I. Con Polymers Industries Kolkata - Sethabari Para GST Email Mobile Member: 5 yrs ★★★★★ 3.8 (21) TrustSEAL View Mobile Number (63% Response Rate)</p>	 <p>Thermocol Bean Balls</p> <p>₹ 250/Kg Contact Supplier</p> <p>Jai Balaji Packing Solutions Kolkata - Parulla GST Email Mobile Member: 6 yrs ★★★★★ 4.9 (11) View Mobile Number (44% Response Rate)</p>	 <p>Normal EPS 10mm White Thermocol Bean Ball, Small</p> <p>₹ 250/Kg Contact Supplier</p> <p>Haldia Thermopack Private Limited Kolkata - North Twenty Four Parganas GST Email Mobile Member: 8 yrs ★★★★★ 4 (17) TrustSEAL View Mobile Number (85% Response Rate)</p>	 <p>Thermofrost White Thermocol Balls, Large</p> <p>₹ 2/Piece Contact Supplier</p> <p>J.P.S.Cabinets Mfg.Co Pvt. Ltd. Kolkata - Barrackpore GST Email Mobile Member: 10 yrs ★★★★★ 2.5 (4) View Mobile Number (56% Response Rate)</p>	 <p>Normal EPS 3mm Thermocol Bean Ball, Medium</p> <p>₹ 230/Kg Contact Supplier</p> <p>Eskay Kaycee Industries Private Limited Panhati GST Email Mobile Member: 18 yrs View Mobile Number (73% Response Rate)</p>
 <p>Normal EPS Thermocol Bean Balls</p> <p>₹ 50/Pack Contact Supplier</p> <p>Eagle House</p>	 <p>Extruded Polystyrene Thermocol Colour Balls, For Decoratives, Medium</p> <p>₹ 6/Unit Contact Supplier</p> <p>Sona Arts</p>	 <p>Thermofrost Thermocol Bean Balls, Small</p> <p>₹ 180/Kg Contact Supplier</p> <p>Rishabh International</p>	 <p>Normal EPS 4mm Thermocol Bean Balls, Medium, Diameter: 6 mm</p> <p>₹ 280/Kg Contact Supplier</p> <p>Hikae Buildings Suppliers Private Limited</p>	 <p>Thermocol Balls</p> <p>Ask Price Contact Supplier</p> <p>S. S. Paper & Board Co.</p>

Feedback

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Litigation . <litigation@dclawchambers.com>

Copy of Rejoinder on behalf of the Applicant in OA No. 164 of 2024 Hariyali Welfare Society Versus. M/s Flipkart Logistics Private Limited & Ors.

1 message

Litigation . <litigation@dclawchambers.com>

Thu, Nov 13, 2025 at 11:59 AM

To: "arun.srikumar@keystone.law" <arun.srikumar@keystone.law>, mohit singhal <singhalmohitlegal@gmail.com>,
Advocate Raj Kumar <advrajkumar@gmail.com>

Cc: Kol Office <kol_office@dclawchambers.com>

Dear Sir,

Please find attached- Copy of Rejoinder on behalf of the Applicant in OA No. 164 of 2024 Hariyali Welfare Society Versus. M/s Flipkart Logistics Private Limited & Ors.

Thanks & Regards
Counsel for the Applicant

2 attachments **Rejoinder to R-5 on behalf of the Applicant.pdf**
2182K **Rejoinder to R-4 on behalf of the Applicant.pdf**
2184K